

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 113/2015

(Arising out of impugned final judgment and order dated 12/09/2014 in WP No. 253/2007 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

SHAMBHOO NATH AND ANR

Petitioner(s)

VERSUS

RAM PIYARE AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief)

Date : 12/01/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Mr. Pradeep Kant, Sr. Adv.
 Mr. Divyanshu Sahai, Adv.
 Mr. E. C. Agrawala, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Till the next date of hearing, the Petitioners may
not be dispossessed.

(NEELAM GULATI)
COURT MASTER

(SAROJ SAINI)
COURT MASTER